

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2011

Dated : 4th -May, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam,
Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

GMR Hyderabad International Airport Ltd. ...Appellant(s)

Versus

A.P.E.R.C.Respondent(s)

Counsel for Appellant(s): Mr. Gopal Jain
Mr. Ankur Sood

Counsel for Respondent(s): Mr. Sanjay Sen
Ms Shikha Ohri Vashishth
Mr. K.V.Mohan

ORDER

Mr. K.V.Mohan, Learned Counsel for Respondent 1 has already filed the reply and copy already served on the Appellant. Mr. Sanjay Sen, Learned Counsel appearing for Respondent-2 & 3 will submit his reply to day in the Registry.

Post the matter for further hearing **on 9.5.2011.** In the meantime rejoinder, if any, be filed.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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